

THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

Dated, the 4th February, 2022

It is hereby notified for general information that in view of the Orders of Government of Odisha, vide No. 64/R & DM(DM) dated 5th January, 2022 of Office of the Special Relief Commissioner and No. GAD-COOD-MISC-0001-2018-2904/GEN dated 31st January, 2022 of G.A. & P.G. Department, it has been decided that the Benches of the High Court will function through **Hybrid mode** and the office of the High Court will function with full staff strength **w.e.f. 7th February, 2022** with the arrangements prevailing prior to the 10th January, 2022.

Usual practice of grant of certified copies will resume from 7th February, 2022.

All concerned are requested to cooperate with the said arrangements made with a view to containing the spread of COVID-19 and to follow the SOP issued in that regard.

BY ORDER

SM 4/2/2022

REGISTRAR (JUDICIAL)

Memo No. 1978 (150) / **Dtd.** 4th February, 2022

Copy forwarded to:-

1. All Officers of the Court;
2. The Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice;
3. All ADR-cum-Addl. Pr. Secretaries / Asst. Registrar-cum-Sr. Secretaries / Secretaries to the Hon'ble Judges of the Court;
4. All Superintendents of the Court;
5. The Technical Director, NIC, Orissa High Court to upload in the website of the Court;
6. The Medical Officers of the Court;
7. Notice Board;

for information and necessary action.

4.2.2022

SPECIAL OFFICER (SPL. CELL)

Memo No. 1979 (80) / **Dtd. 4th February, 2022**

Copy forwarded to the :-

1. Secretary General, Supreme Court of India, New Delhi;
2. Registrar General, All High Courts;
3. Chief Secretary to Govt. of Odisha, Bhubaneswar;
4. Advocate General, Odisha, Cuttack;
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar;
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar;
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar;
8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar;
9. Director, Odisha Judicial Academy, Cuttack;
10. Member-Secretary, Odisha State Legal Services Authority, Cuttack;
11. District & Sessions Judges.....(All) of the State;
12. Assistant Solicitor General of India for the High Court of Orissa;
13. President, High Court Bar Association, Cuttack;
14. Secretary, High Court Bar Association, Cuttack;
15. Commissioner of Police, Police Commissionerate, Bhubaneswar;
16. Deputy Commissioner of Police, Cuttack;

for information and necessary action.


SPECIAL OFFICER (SPL. CELL)

Memo No. 1980 (08)/ **Dtd. 4th February, 2022**

Copy forwarded to:-

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela;
2. The Presiding Officer, Cooperative Tribunal, Bhubaneswar;
3. The Presiding Officer, State Education Tribunal, Bhubaneswar;
4. The Chairman, Sales Tax Tribunal, Cuttack;
5. The Member, 2nd MACT, Cuttack / Sambalpur / Berhampur;

for information and necessary action.


SPECIAL OFFICER (SPL. CELL)